

Office of the District Judge, Murshidabad
(English Department)
Berhampore, Murshidabad

Tender Notice

No. **02**

Date - **25.03.2021**

Tenders/Quotations are invited in sealed envelope from the bona fide Vendors/ Distributors/ Sellers/ Firms/Experienced Agencies (Government or Non-Government) for supply of **01 (one) Desktop Computer, 01 (one) Printer and 01 (one) High Speed Scanner** for use in the 'Recruitment Cell' under the Judgeship of Murshidabad with the following specification :-

Sl. No.	Items	Specifications	Remarks
1	01 (one) Desktop Computer	i5-10 th gen/8GB RAM/1TB HDD+250 GB SSD/Original Windows 10 Home + Original MS Office /Wired Keyboard & Mouse/ 21.5'' Monitor FHD/DVD Writer/Bluetooth WIFI/ 01 year onsite warranty / Original Antivirus (2years)	Should be Branded
2	01 (one) Printer	All-in-One (Print, Scan, Copy), with Duplex, Auto Document Feeder and , Wireless Connection.	Should be Branded
3	01 (one) High Speed Scanner	Front/Back/Duplex, Interface High Speed : Minimum Legal Page	Should be Branded

Schedule

Commencing date of submission of quotation – **26.03.2021**

Last date of submission of quotation – **20.04.2021 till 4:00 p.m.**

The quotations will be opened at **5:00 p.m. on 20.04.2021** in presence of quotation bidders at the Chamber of the Ld. District judge, Murshidabad.

Terms and Conditions:-

- Quotations should be dropped in the box available at the adjoining area in the English Office of the undersigned from 10.30 a.m. to 4.00 p.m. in the working day till **20.04.2021**.
- Rates should be quoted taking into account the description/make/Type/specification mentioned above in the table for which quotations have been invited.
- Rates quoted should be inclusive of all applicable charges, taxes, duties, levies and GST etc.
- The intending participants shall have to submit his Trade Licence and /or PAN etc. along with his quotation.
- Conditional quotations will not be considered.
- The Intending participants shall have to quote his price both in figures as well as words in the Quotations.
- The intending participants shall have to specify in the quotation the address of its office and its phone/mobile number (and other contact number e.g. Fax, if available) for the purpose of quick communication in the event of urgency.

- Canvassing on the part of the supplier submitting quotation will render its quotation liable to cancellation summarily.
- This Judgeship may award the contract to the supplier whose quotation has been resolved to be substantially responsive and who has quoted the lowest evaluated price. However, this Judgeship is not bound to accept the lowest bid. This Judgeship reserves the right to accept or reject any or all quotations and also cancel the process at any time prior to award the contract for any reason whatsoever.
- Upon selection of quotation, concerned supplier would have to supply the items strictly according to the description/make/type/specifications provided in this very notice. In case of any deviation or default, the Judgeship may take the matter seriously against the supplier which it may consider appropriate.
- The tender documents may be downloaded from the website www.ecourts.gov.in/murshidabad

Sd/-I. Adhikari

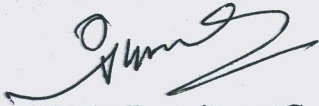
**Chairman, District Recruitment Committee
-cum-
District & Sessions Judge, Murshidabad.**

Memo No..... 1190(20)/XII-AC(1)

Dated Berhampore, the 25th March, 2021

Copy forwarded for information and publication(in the Notice Board) to :-

- 1 The District Magistrate, Murshidabad.
- 2 The Superintendent of Police, Murshidabad.
- 3-6. The Judge-in-Charge, Nezarat Department , Civil Courts
Behampore/ Lalbagh/ Kandi/ Jangipur.
7. The Sabhadhipati, Murshidabad Zilla Parishad.
- 8 The C.M.O.H Murshidabad.
9. The Chairman, Berhampore Municipality.
10. The District Registrar, Murshidabad.
11. The Secretary, Berhampore Bar Association.
12. The Chief Judicial Magistrate, Murshidabad.
- 13-14. The Executive Engineer, PWD Civil-I & II.
15. The Executive Engineer, PWD (Electrical), Murshidabad Division.
16. The Station Master, Berhampore Court Railway Station.
17. The Super, Murshidabad Medical Collage & Hospital, Berhampore.
18. The District Information Officer, Murshidabad.
19. The Court's Notice Board.
20. The System Officer with the direction to upload the Notice in the website of Murshidabad Judgeship.


**Chairman, District Recruitment Committee
-cum-
District & Sessions Judge, Murshidabad.**